

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 284 of 2015 & IA-68 of 2016

Dated: **18th February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Indraprastha Power Generation Co. Ltd. **Appellant (s)**
Versus
Delhi Electricity Regulatory Commission & Ors. **Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K . Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. N. Sai Vinod
Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for DERC

Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rahul Kinra
Mr. Anurag Bansal for TPDDL

ORDER

Learned counsel appearing for Respondents is filing some reply in the matter, which may be taken on record.

Post this matter for arguments in appeal as well as IA relating to vacation of stay on **28th March, 2016**.

Parties are directed to complete the pleadings in the matter within two weeks from today and no more.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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